

men and their families by sale of flags. There is no proposal for constituting a fund as such by the Central Government.

#### Implementation of Resolution on Language Policy

\*1645. SHRI S. C. SAMANTA :  
SHRI MARASOLI  
MARAN :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the steps taken to implement the resolution on the language policy which was passed by Parliament along with the Official Languages (Amendment) Act ;

(b) whether Government propose to convene a Conference of the Chief Ministers to discuss the language policy with a view to equalise the burden imposed on a section of the people as a result of the said Act and the resolution ; and

(c) if so, when ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Briefly, the present position regarding the steps taken for the implementation of the Resolution is as under :—

Paras : 1 and 2—The Ministries of Education, Law and Information and Broadcasting have been requested to prepare programmes for the spread and development of Hindi and other languages mentioned in the Eighth Schedule to the Constitution. The Ministry of Home Affairs will shortly take steps to prepare a programme for the use of Hindi for official purposes of the Union.

Para : 3—Progress made in the implementation of the three-language formula is periodically assessed and where necessary the State Governments are requested to take further necessary measures.

Para : 4 (a)—Various suggestions for the equalisation of burden are under consideration.

Para : 4 (b)—The Union Public Service Commission are engaged in examining the various practical aspects involved in the introduction of the additional media for the Combined Competitive Examination,

(b) No such decision has yet been taken.

(c) Does not arise.

#### Explosives found near Chharrā Air-strip Purulia

\*1646. SHRI HEM BARUA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that eleven wooden boxes containing high explosives were found sometime back near Chharrā airstrip, about four miles from Purulia ;

(b) whether it is also a fact that explosives were found in different parts of Calcutta and elsewhere in the country during the last three months ; and

(c) if so, the details of these discoveries and the measures taken by Government ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). Information has so far been received only from some State Governments/Union Administrations which is given in the statement placed on the Table of the House. [Statement Placed in Library. See No. LT—1158/68]. Information in respect of the remaining States/Union Administrations will be laid on the Table of the House as soon as received.

#### Delay in I. A. C. Services

9395. SHRI MURASOLI MARAN : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether departure of Indian Airlines Corporation's Delhi-bound Caravelle was delayed at Madras on the 2nd April, 1968 for some hours because of puncture in the nose-wheel tyre ;

(b) whether it is a fact that spare tyre was brought from Calcutta for replacement ;

(c) if so, the reasons for not keeping spare-tyres at Madras ;

(d) the list of spare-parts which were not available at Madras on that day but were available at Calcutta ;

(e) the reasons for not keeping the spare at Madras ; and

(f) the arrangements for keeping such important spare-parts at Madras in future ?

**THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):**

(a) and (b). Yes, Sir.

(c) Two spare nose-wheel assemblies for Caravelle aircraft are normally available at such stations as are linked by Caravelle Service including Madras. On account of a delay in the receipt of a consignment of nose wheel tyres from abroad, however, an acute shortage of this item was experienced at the main Caravelle base at Bombay. In order to meet the requirement of the base at Bombay the Corporation decided on 31st March, 1968 to withdraw one nose-wheel assembly from each night halt station and both the nose-wheel assemblies from the transit stations. Both the nose-wheel assemblies held as spare at Madras which is a transit station, were, therefore, withdrawn. One nose-wheel assembly held as spare at Calcutta, which is a night halt station, was flown to Madras by the first connecting Caravelle service.

(d) and (e). This information is not readily available.

(f) Arrangements do exist for keeping important spare parts at various centres,

including Madras, according to requirements and consistent with the need to keep the inventory level reasonably new.

**Theft of Cars and Scooter in Delhi**

9396. **SHRI BABURAO PATEL :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of cars and scooters stolen in Delhi during the last year and the number recovered and the condition in which they were recovered ;

(b) the names of persons who were caught red-handed while stealing the vehicles and their ages ;

(c) whether it is a fact that cars stolen in Delhi are disposed of in Jabalpur by some inter-State car gangs posing as army officers and businessmen and forging documents ;

(d) if so, how many such cars have been sold in this manner and to whom ; and

(e) the precise steps taken by Government to prevent car thefts ?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) :**

(a) Classification of vehicles	Stolen during 1967	Recovered intact	Recovered with parts missing
Cars	139	72	58
Scooters	155	80	46

(b) Names of the persons arrested	Age
1. Bachan Singh	about 40/45 years.
2. Amar Singh	„ 30 years.
3. Jasbir Singh	„ 25 years.
4. Surinder Kumar	„ 25/30 years.
5. Bachhitter Singh	„ 30 years.
6. Bhushan Kumar	„ 25 years.

(c) and (d). It is reported that an inter-State gang of car lifters had allegedly disposed of seven cars stolen in Delhi in Jabalpur with the help of forged docu-

ments. The leader of the gang is alleged to have posed as a dealer in second hand cars.

Of the 7 cars, 5 have been recovered